Suppl. Cause List No. 2 Sr. No. 02

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App. No. 75/2020 CrlM Nos. 408/2020 & 409/2020

Royal Singh ...Applicant

Through:-Mrs. Monika Kohli, Advocate

v/s

Union Territory of J&K

...Non-applicant

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

Issue notice to the non-applicant for filing of objections.

List on 12.06.2020.

(PUNEET GUPTA)
JUDGE

Jammu 08.06.2020 Shammi